

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 1273/Confdl./2017
II-3-1/2017

Bilaspur, dated the 12th December, 2017

The following Civil Judges Class-II as mentioned in Column no. (2) of the table below are, hereby, transferred from the place mentioned in Column No. (3) to the place shown in Column No. (4) in the Revenue District mentioned in Column No. (5) and are posted in the capacity as mentioned in Column No. (6) from the date they assume charge of their office(s): -

TABLE

S. No.	Name & presently posted as	From	To	Revenue District	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Devashish Thakur, IV Civil Judge Class-II	Ambikapur	Bacheli	Dakshin Bastar (Dantewara)	Civil Judge Class-II
2.	Ku. Tanushree Gavel, I Civil Judge Class-II	Durg	Kharsiya	Raigarh	Civil Judge Class-II
3.	Shri Bhagwan Das Panika, IV Addl. Judge to the Court of I Civil Judge Class-II	Durg	Pali	Korba	Civil Judge Class-II
4.	Shri Lokesh Kumar, II Civil Judge Class-II	Raipur	Bagicha	Jashpur	Civil Judge Class-II
5.	Shri Gulapan Ram Yadav, III Civil Judge Class-II	Raipur	Rajpur	Surguja (Ambikapur)	Civil Judge Class-II
6.	Ku. Khileshwari Sinha, IX Civil Judge Class-II	Durg	Deobhog	Garia-band	Civil Judge Class-II
7.	Ku. Jasvinder Kaur Ajmani, III Civil Judge Class-II	Durg	Dallirajhara	Balod	Civil Judge Class-II
8.	Shri Satyanand Prasad, XI Civil Judge Class-II	Raipur	Janakpur	Koriya (Baikunthpur)	Civil Judge Class-II

Contd. 2/-

9.	Shri Niraj Shrivastava, II Civil Judge Class-II	Dante-wara	Raipur	Raipur	II Civil Judge Class-II
10.	Shri Lokesh Patle, II Civil Judge Class-II	Janjgir	Durg	Durg	IX Civil Judge Class-II
11.	Ku. Manjusha Toppo, I Civil Judge Class-II	Janjgir	Raipur	Raipur	III Civil Judge Class-II
12.	Smt. Deepti Barwa, VI Civil Judge Class-II	Jagdalpur	Durg	Durg	I Civil Judge Class-II
13.	Smt. Sheelu Kesary, V Civil Judge Class-II	Jagdalpur	Korba	Korba	Civil Judge Class-II
14.	Ku. Swarnlata Rajmani, III Civil Judge Class-II	Jagdalpur	Durg	Durg	III Civil Judge Class-II
15.	Ku. Namrata Norge, II Civil Judge Class-II	Jagdalpur	Raipur	Raipur	XI Civil Judge Class-II

BY ORDER OF THE HIGH COURT


(GAUTAM CHOURDIYA)
REGISTRAR GENERAL

Endt. No. 1274 /Confdl./2017 Bilaspur, dated the 12th October, 2017
II-3-1/2017

Copy forwarded to: -

- (1) Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.


Contd. 3/-

- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (14) Registrar (Vigilance/ I. & E./ Computerization/ Establishment), High Court of Chhattisgarh, Bilaspur for information.
- (15) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (16) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex) , Mantralaya, New Raipur for information.
- (17)
 - i) Shri Devashish Thakur, IV Civil Judge Class-II, Ambikapur,
 - ii) Ku. Tanushree Gavel, I Civil Judge Class-II, Durg,
 - iii) Shri Bhagwan Das Panika, IV Addl. Judge to the Court of I Civil Judge Class-II, Durg,
 - iv) Shri Lokesh Kumar, II Civil Judge Class-II, Raipur,
 - v) Shri Gulapan Ram Yadav, III Civil Judge Class-II, Raipur,
 - vi) Ku. Khileshwari Sinha, IX Civil Judge Class-II, Durg,
 - vii) Ku. Jasvinder Kaur Ajmani, III Civil Judge Class-II, Durg,
 - viii) Shri Satyanand Prasad, XI Civil Judge Class-II, Raipur,
 - ix) Shri Niraj Shrivastava, II Civil Judge Class-II, Dantewara ,
 - x) Shri Lokesh Patle, II Civil Judge Class-II, Janjgir-Champa,
 - xi) Ku. Manjusha Toppo, I Civil Judge Class-II, Janjgir-Champa,
 - xii) Smt. Deepti Barwa, VI Civil Judge Class-II, Jagdalpur,
 - xiii) Smt. Sheelu Kesary, V Civil Judge Class-II, Jagdalpur,
 - xiv) Ku. Swarnlata Rajmani, III Civil Judge Class-II, Jagdalpur,
 - xv) Ku. Namrata Norge, II Civil Judge Class-II, Jagdalpur

for information and compliance. He/She is directed to take charge at his/her new place of posting on or before 27.12.2017.

- (18) District & Sessions Judge, Bastar at Jagdalpur/ Dakshin Bastar at Dantewara/ Durg/ Janjgir-Champa/ Raipur/ Surguja at Ambikapur for information. He/She is requested to impress upon the transferred Officer(s) that if the transferred officer(s) is in occupation of Government accommodation, he/she should vacate the same within 15 days from the date of this order under intimation to this Registry. He/She is also requested to send immediately the handing over charge report of transferred Officer(s) to this Registry.

- (19) District & Sessions Judge, Balod/ Baloda-Bazar/ Bemetera/ Bilaspur/ Dhamtari/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Rajnandgaon/ Surajpur/ Uttar Bastar (Kanker) for information.
- (20) Joint Registrar (Checker & D.D.O./ S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
- (21) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (22) Additional Registrar (Admn./ Central Filing & Copying/ Classification/ Civil/ D.E./ E./ Judicial/ O/o R.G.), High Court of Chhattisgarh, Bilaspur for information.
- (23) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (24) Deputy Registrar (Accounts & Pay Bill/ O/o A.R.(J)/ Central Filing/ Criminal /Civil/ D.E./ Dispatch/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (25) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (26) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (27) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (28) Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Library/ Litigation/ Pension / Protocol/ Record Room (Admn.)/ Recruitment Cell/ S. & A. Cell/Vigilance/Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (29) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (30) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


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(GAUTAM CHOURDIYA)
REGISTRAR GENERAL